

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATTUR SHRI GANGA CHIT FUNDS PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	ATTUR SHRI GANGA CHIT FUNDS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/12/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65923TZ2015PTC022124
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	60/2, KESAVALU STREET, OPP. SRI KESAVAN THEATRE, ATTUR TK, SALEM - 636102, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01 ST AUGUST 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038 Email: vasudevanacs@gmail.com Contact No.+91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31 ST AUGUST 2020

Notice is hereby given that the ATTUR SHRI GANGA CHIT FUNDS PRIVATE LIMITED has commenced voluntary liquidation on 01st August 2020.

The stakeholders of ATTUR SHRI GANGA CHIT FUNDS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 31st August 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 03-08-2020
Place: Coimbatore

VASUDEVAN GOPU
IBBI/IPA-092/IPN00291/2017-18/10849
Liquidator of Attur Shri Ganga Chit Funds Private Limited